THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) Education is a subject on the Concurrent List of the Constitution and a majority of School Education lies primarily with the State Governments. The National Council of Educational Research and Training (NCERT) textbooks prescribe themes and examples related to moral conduct across the subject areas and across the various stages of school education in the syllabi and textbooks for classes I - XII as a follow-up of the National Curriculum Framework- 2005. The NCERT has also brought out a Value Education Framework entitled "Education for values in schools - A framework" which provides guidelines to schools to identify their priorities of values and plan their actions accordingly. The NCERT has also developed a Resource Book for teachers 'Ways to Peace'.

The Central Board of Secondary Education (CBSE) has made values education compulsory in the curriculum offered to the schools affiliated to it. The CBSE has published source books for classes VI-VIII and a Teacher's Manual on Life Skills for Classes IX-X and also on Environmental Education and Adolescent Education which help to foster values in children. The CBSE has also introduced values based questions from the prescribed books in the Summative Assessment II in classes IX-X and in the final examination in classes XI-XII from the year 2012-13. The CBSE has also launched a values education kit comprising of a Hand Book for Teachers, Values Cards and a CD on songs on the theme of Duty, Solidarity and Respect for Nature.

All Universities being completely autonomous in academic matters are free to revise the syllabi and curricula. However, The University Grants Commission (UGC) is funding various programmes at the Under-Graduate and Post-Graduate levels concerning Human Rights and Values Education in the universities and colleges. Th Commission has also been implementing the scheme of Human Rights and Values Education and provides financial assistance to the eligible Universities/Colleges under this scheme. The objectives of this scheme, *inter-alia*, include the creation of awareness and commitment to values where the individualistic self-interest is properly reconciled with the collective and common good.

Panel for New Education Policy

- 537. SHRI DEVENDER GOUD T.: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that the Ministry has constituted a panel for framing new Education Policy, if so, the details thereof;
 - (b) when the Report is likely to be submitted; and

(c) terms of reference given to the panel?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) to (c) The Government of India has constituted a Committee for the Evolution of the New Education Policy (NEP). This Committee consists of Shri T.S.R. Subramanian, Former Cabinet Secretary as the Chairman and Shrimati. Shailja Chandra, former Chief Secretary, NCT of Delhi, Shri Sevaram Sharma, former Home Secretary, NCT of Delhi, Shri Sudhir Mankad, former Chief Secretary, Gujarat and Prof. J.S. Rajput, former Director, NCERT as members of the Committee. The report is likely to be submitted by the 31st of December, 2015. The Committee will examine the outcome documents, recommendations, suggestions and views received and formulate a Draft National Education Policy as well as a Framework For Action (FFA). The Committee may hold further consultations with experts, if that is felt necessary by them.

Funds under SPQEM Scheme

538. SHRI MD. NADIMUL HAQUE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that there has been delays in releasing of funds to Madrasas under Scheme for Provided Quality Education in Madrasas, (SPQEM) if so, details thereof and reasons therefor;
- (b) whether the delay in releasing of funds has led to non payment of salaries to teachers in Madrasas;
 - (c) the steps taken by Government in this regard; and
- (d) the details of funds sanctioned and released under SPQEM Scheme for last three years, State-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) As per procedural requirements of the Scheme for Providing Quality Education to Madarsas (SPQEM), the proposals received from various States and UTs recommended by the State Grant-in-aid Committee of the concerned State/UT are considered by the Central Grant-in-aid Committee (CGIAC). 50% of the grant recommended by the CGIAC is released as 1st instalment subject to the condition that no previous Utilisation Certificate is pending with the concerned State/UT. The funds for the 2nd instalment are released only after receipt of the Utilisation Certificate